

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT C. P. JAIN  
DAILY BOARD CIVIL CAUSE LIST OF DATE 15.09.2020.  
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 2451/19	Karuppayya Mani Rammayya Vs MCGM	Argument	S.S. Lanke	
2	SU 2410/17	Shaila Maruti Naik Vs 1. MCGM 2. Vishwakarma Builders Pvt Ltd 3. Mumbai Metro Politan Infracon Pvt Ltd	Argument	M/s. N.N. Vaishnawa & Co.	
3.	SU 2448/17	1. Yogesh Keshav Bele 2. Hrishikesh Keshav Bele 3. Vrinda Keshav Bele Vs 1. MCGM 2. Vishwakarma Builders Pvt Ltd 3. Mumbai Metro Politan Infracon Pvt Ltd	Argument	M/s. N.N. Vaishnawa & Co.	
4.	St. No. 3804/20	Madhukar Pundalik Kalokh Vs MCGM	NM hearing	A.M. Saraogi	
5.	St. No. 4287/2020	Mr. Subhash Ramkrishna Khanvilkar Vs MCGM	NM hearing		
6.	SU 1017/2020	Santosh Singh Ujagarsingh Viridi Vs The Designated Officer III	Ad-interim hearing	Mukesh Chheda	
7	SU 544/14	SHAIKH MOHAMMED SHABBIR Vs 1.MCGM 2.MUNICIPAL COMMISSIONER 3.THE PROJECT OFFICER 4. THE ASSISTANT COMMISSONER AND ORS	NM Hearing	Shaikh Mohammad Shabbir	
8	SU 548/14	SHAIKH MOHAMMED SHABBIR Vs 1.MCGM 2.MUNICIPAL COMMISSIONER 3.THE PROJECT OFFICER G NORTH 4. THE ASSISTANT COMMISSIONER AND ORS	C/S Reply	Shaikh Mohammad Shabbir	

9	SU 551/14	SHAIKH MOHAMMED SHABBIR Vs 1. MCGM 2.MUNICIPAL COMMISSIONER 3.THE PROJECT OFFICER G NORTH 4.THE ASSISTANT COMMISSIONER AND ORS	C/S Reply	Shaikh Mohammad Shabbir	
10	SU 1330/15	Shyam Rajkishore Singh Vs M.C.G.M.	H.C.T.B.	S.B. LEGAL ASSOCIATE	
11	SU 825/14	MS A GAFOOR AND COMPANY Vs MCGM	H.C.T.B.	Anand A. Pande	
12	SU 2493/18	Tanuja Jayantilal Bhagat Vs MCGM	H.C.T.B.	A.R. Pande	
13	St. No. 4001/2020	Rawali Camp Nagrik Seva Samiti V/s MCGM	NM hearing	Suraj S. Kudalkar	
14	Sessions Case No. 984/19	The State of Maharashtra - N.M. Joshi Marg Police Station Vs Shakil Ahmadwali Ula Shaikh and Ors. 01	Judgment		